GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 160 ANSWERED ON 01.12.2025

Digital Audit in Kendriya Vidyalayas and Navodaya Vidyalayas

160. Shri Manickam Tagore B:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that millions of students' schools remain unevaluated in the country and if so, the time by which the nationwide digital audit of Kendriya Vidyalayas, Navodaya Vidyalayas and Sainik Schools are likely to actually commence;
- (b) whether the Government has data or the detailed expenditure breakup for drone mapping, Artificial Intelligence analysis, web platform creation and data management components of this audit, or is it being conducted without transparency, if so, the details thereof;
- (c) whether the Government has identified/selected any agency, PSU or consortium to implement this audit and whether the selection process was conducted to ensure fairness and competence, if so, the details thereof;
- (d) if no agency has been selected, the reason due to which the Government delayed implementation, leaving Central schools without digital infrastructure assessment:
- (e) whether the Government has any plan to adopt uniform national standards for drone mapping, 360-degree imaging and Al-based analysis across all central schools or are regional discrepancies being ignored and if so, the details thereof; and
- (f) the manner in which the Government ensure alignment of audit parameters with CBSE, NDMA or global safety benchmarks along with details of existing penalties fixed for its non-compliance?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (e) Department of School Education and Literacy (DoSE&L), Ministry of Education (MoE) has on-boarded PM Gati Shakti National Mission Plan Portal (PMGSNMPP). It has identified essential and desired data layers along with the attributes for these layers which comprise various school types and categories that may

be shared with other Ministries/Department and States for their respective projects or decision making on School Data layers available from NMP Portal for planning. The data layers mapped to PM Gati Shakti have 41 attributes including School GIS data viz., Latitude/Longitude, School-wise & Gender-wise enrolment, total number of teachers in schools, Infrastructure facilities etc.

Further, tools developed on the portal by the Bhaskaracharya Institute for Space Applications and Geoinformatics (BISAG-N) include features such as a query builder for school data layers, buffer creation, navigation options, route and distance measurement, and ground topography analysis.

Central Government Schools namely Kendriya Vidyalayas (KVs) and Navodaya Vidyalayas (NVs) are under the DoSE&L, MoE. 1,222 KVs and 634 NVs are mapped on PM Gati Shakti. Further, information regarding land and buildings of Government of India are being maintained in Government Land Information System (GLIS). All permanent buildings including 1201 land parcels of Kendriya Vidyalaya Sangathan and 8,105 buildings as well as 659 land parcels of Navodaya Vidyalaya Samiti have been mapped on the GLIS portal.

(f) DoSE&L has developed guidelines on School Safety and Security, which, interalia, contain provisions for fixing the accountability of the school management in the matter of safety and security of children studying in Government, Government-aided and Private Schools. These guidelines have been circulated to all States/UTs/Autonomous Bodies of DoSEL and Stakeholder Ministries. The guidelines detail the accountability of various stakeholders and different departments in ensuring the safety and security of children in schools. The guidelines are advisory in nature and States/UTs are expected to implement them and they may incorporate additions/modifications to them, if deemed necessary, according to their specific requirements. These guidelines are uploaded on the website of DoSE&L at https://dsel.education.gov.in/sites/default/files/2021-10/guidelines_sss.pdf.

As per guidelines, the School/School Management shall arrange to carry out thorough inspection of the school at least once in a quarter, during school hours. The School Inspection Report prepared by this inspection team and duly signed by the team should be uploaded on the school website for transparency. This quarterly inspection of schools will look at the compliance of the School Safety and Security Plan, using the checklist provided in NCPCR's Manual or comprehensive checklist given in these guidelines.

These guidelines are to be read with National Disaster Management Authority's (NDMA) National Disaster Management Guidelines on School Safety Policy, 2016 which are statutory in nature and are required to be complied without any deviation. These include safety audits of schools and child-related facilities as per national safety codes. The Ministry has urged Education Departments, School Boards and affiliated authorities to act without delay in implementing these measures. The directives are available on the link: https://dsel.education.gov.in/sites/default/files/update/ss2607.pdf.
